

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1017  
TO BE ANSWERED ON FEBRUARY 05, 2026**

**RESERVATIONS FOR ORPHANS IN HOUSING ALLOTMENTS**

**NO. 1017. THIRU THANGA TAMILSELVAN:  
DR. GANAPATHY RAJKUMAR P:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Union Government has made any reservation on booking/registration in the allotment of housing units to orphans under Pradhan Mantri Awas Yojana - Urban (PMAY-U) and if so, the details thereof;**
- (b) the total number of housing units reserved for orphans under PMAY-U; and**
- (c) the number of orphans allotted and took possession of housing units under PMAY-U across the country as on date, city and State-wise, particularly in Tamil Nadu?**

**ANSWER  
THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country.**

**Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines can be accessed at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>**

**PMAY-U and PMAY-U 2.0 are demand-driven scheme being implemented through States/Union Territories (UTs) and Urban Local Bodies (ULBs). Selection of beneficiaries under various verticals preferred by beneficiaries, formulation of projects and execution thereof are done by States/UTs. The scheme guidelines of PMAY-U & PMAY-U 2.0 do not provide for reservation for 'orphans' in booking/registration or allotment of houses. However, as per these guidelines, preference is given to Widows, single women, Persons with Disabilities, Senior Citizens, Transgenders, persons belonging to Scheduled Castes/ Scheduled Tribes, Minorities and other weaker and vulnerable sections of the society.**

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